

BY REGISTERED A.D.

All communications should be addressed to the Registrar, Supreme Court by designation, NOT by name.

**SUPREME COURT
INDIA**

NEW DELHI

Dy. No. 846/RTI/20-21/SCI

@1857/RTI/19-20/SCI

Dated: September 30, 2020

From : Ajay Agrawal,
Additional Registrar/CPIO

To :

Sub: Application under Right to Information Act, 2005

With reference to your RTI Application dated 22.08.2020 received in this Secretariat on 28/8/2020 (**Due to Covid-19 Pandemic, presently the working of this office is as per directions depending upon the conditions for containment of the Corona Virus Pandemic in Country**), I write to inform you as under:

Point No1-9: Appropriate reply on the similar queries has already been provided to you vide this Secretariat's reply in Dy. No. 1857/RTI/19-20/SCI dated 24/10/2020 w.r.t your RTI application dated 27/9/2019.

Point No. 10-12: Information or Copies/certified copies of the judicial record/judgments/orders of this Hon'ble Court, as available on record, can be obtained by moving an application under Order XIII read with Order V Rule 2(37) and other relevant provisions of Supreme Court Rules, 2013 on payment of prescribed fee and charges giving full particulars of the case filed in the Supreme Court of India viz. Case No., Cause Title, Date of Judgment, etc.. Supreme Court Rules, 2013 are available on the Supreme Court website viz. www.sci.gov.in and can be downloaded therefrom.

For more details you may, if so advised, refer to Chapter XX of A Handbook of Practice and Procedure and Office Procedure, 2017 for obtaining Certified Copies, which is also available on the above mentioned website.

Further, to know the status of the correspondence made to this Registry, it is not found possible to trace out the matter which are without material particulars such as details of correspondences viz. reference number, date, year, subject matter, addressed to whom etc..

Point No. 13-16: Judicial orders have been passed and the matter is under consideration of the Registry.

Details of the First Appellate Authority:

Name : Shri Anil Laxman Pansare,
Designation : Registrar (J-II),
Address : Tilak Marg, Supreme Court of India,
New Delhi-110001

Ajay Agrawal

(AJAY AGRAWAL)